

**CORRIGENDUM**

The earlier published result on H.P. High Court website on 25.09.2019 in respect of the candidates who had appeared in the personal interview/viva-voce against the vacancies of Clerks - Subordinate Court on and w.e.f. 10.09.2019 to 13.09.2019 advertised vide this High Court Registry Advertisement Notice of even number, dated 26.11.2018 **stands withdrawn with immediate effect** on account of certain discrepancies, which are being ratified. Fresh result shall be uploaded soon. It is clarified that no right of appointment stands accrued in favour of any candidate on the basis of earlier result which stands rescinded/withdrawn.

**By Order etc.**


**District & Sessions Judge (L/TR)**

Endst. No. As above

Dated : 26.09.2019

**Copy forwarded to :-** 27 377

1. The Principal Private Secretary to Hon'ble the Chief Justice.
2. The Secretary to Hon'ble Mr. Justice Ajay Mohan Goel, Judge for information of His Lordship being Head of Hon'ble Recruitment Committee.
3. The Secretary to Hon'ble Mr. Justice Sandeep Sharma, Judge for information of His Lordship being member of Hon'ble Recruitment Committee.
4. The Secretary to Hon'ble Mr. Justice Chander Bhusan Barowalia, Judge for information of His Lordship being member of Hon'ble Recruitment Committee.
5. The Secretaries/Private Secretaries/PAs to Registrar General/ Registrar (Vigilance)/Secretary (HPHCSLC)/ Registrar (Judicial & Protocol)/Registrar (Rules & Judges Branch)/District & Sessions Judge (Leave/Training Reserve)/Registrar (Accounts)/Registrar (Estt.)/C.P.C.
- ✓ 6. The NIC Co-ordinator at High Court for information and further necessary action.
7. Guard File.

  
**District & Sessions Judge (L/TR)**